

संवार मंत्री (श्री मृगशाल वर्मा) :

(क) और (ख). जब से डाक-तार विभाग की स्थापना हुई है, विभाग के कर्मचारियों की सेवा की शर्तों सम्बन्धी नियमों का पुनरीक्षण किया जाता रहा है। जब कभी यह देखा जाता है कि नियमों में खामी के कारण विभाग के सुचारु रूप से कार्य करने में हकाबट आती है, तो नियमों का पुनरीक्षण कर उनमें तदनुसार संशोधन किया जाता है।

(ग) और (घ). सेवा संबंधी आवश्यकताओं के अनुरूप और समय समय पर लिखे गए निर्णयों को नियमों में समाविष्ट करने के लिए इन नियमों को बराबर अद्यतन बताया जाता है।

Job to a member in each Family

*682. SHRI SASANKASEKHAR SANYAL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether he is aware that there are families in which at least one member is employed and that there are numerous families of several members where none is employed; and

(b) whether Government have any census of such second categories of widely unemployed families so that other things being the same, same and equal preference for employment can be given to members of those families in which there is total unemployment?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b): No census of the type referred to by the Hon. Member has been conducted. Government, however, are conscious of the widespread unemployment situation and poverty prevailing in the country and have stated that it would endeavour to remove destitution within 10 years. Towards this end Government propose to adopt an employment-oriented strategy for development. The Planning Commission has also been asked to formulate the Sixth Five Year Plan keeping the above objective in view.

Aid to Mozambique

*683. DR. VASANT KUMAR PANDIT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United Nations Security Council has appealed to all States to give immediate aid to the Maputo Government in Mozambique;

(b) if so, what decision has the Government taken; and

(c) the type of aid, material assistance and the value thereof being considered by India to assist Mozambique?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c): In pursuance of the United Nations Security Council resolution of 30th June, 1977 calling upon Member States to extend immediate material assistance to the Government of the People's Republic of Mozambique, the U.N. Secretary General has despatched a mission to that country on July 12 to ascertain their requirements. On the basis of the findings of this mission the U.N. Secretary General is expected to issue an appeal to all Member States indicating the nature of assistance that is required. Government will consider the question of extending assistance to Mozambique once the Secretary-General's report is available. It would be recalled that in March 1976 the Government had announced a contribution of U.S. \$ 100,000 in the form of commodities and services for Mozambique when it imposed economic blockade against Southern Rhodesia.

Intensification of Triple Antigen Programme

*684. SHRI P. V. PERIASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:;

(a) the extent of implementation of the Triple Antigen Programme to prevent diseases like Diphtheria, Tetanus and Whooping Cough; and

(b) the salient features of the programme and the proposed time-schedule for intensification of the programme on a wide front?